

INCOME TAX APPELLATE TRIBUNAL, RAIPUR**CAUSE LIST OF DB BENCH FOR 10-NOVEMBER-2025 (MONDAY)****BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 235/RPR/2022	2011-12	[D] SILVERBRICKS INFRASTRUCTURE PVT. LTD.	
2	CO 26/RPR/2023	2011-12	[A] SILVERBRICKS INFRASTRUCTURE PVT. LTD.	
3	ITA 236/RPR/2022	2012-13	[D] SILVERBRICKS INFRASTRUCTURE PVT. LTD.	
4	CO 27/RPR/2023	2012-13	[A] SILVERBRICKS INFRASTRUCTURE PVT. LTD.	
5	ITA 37/RPR/2023	2014-15	[D] SHRI RAKESH SARAOGI	
6	CO 29/RPR/2023	2014-15	[A] SHRI RAKESH SARAOGI	
7	ITA 262/RPR/2023	2011-12	[D] RAIPUR RESORTS AND PROPERTIES PVT.LTD.	
8	CO 32/RPR/2023	2011-12	[A] RAIPUR RESORTS AND PROPERTIES PVT.LTD.	
9	ITA 474/RPR/2024	2015-16	[D] M/S SPECIAL BLASTS LIMITED (DEFECT COMPLIED)	
10	ITA 447/RPR/2025	2018-19	[D] M/S SPECIAL BLAST LIMITED	
11	ITA 10/RPR/2025	2015-16	[A] M/S.R.K. MEDILIFE PVT LTD (DEFECTS COMPLIED)	
12	ITA 187/RPR/2025	2018-19	[A] JAIN ENTERPRISES, BHILAI	
13	ITA 188/RPR/2025	2021-22	[A] SANTOSH GOLECHHA, BHILAI	
14	ITA 323/RPR/2025	2021-22	[A] KANHAIYA LAL AGRAWAL, KAWARDHA	
15	ITA 366/RPR/2025	2015-16	[A] CHHATTISGARH RAJYA LAGHU VANOPAJ VYAPAR AMD VIKAS SAHKARI SANGH MARYADIT, RAIPUR	
16	ITA 367/RPR/2025	2016-17	[A] CHHATTISGARH RAJYA LAGHU VANOPAJ VYAPAR AMD VIKAS SAHKARI SANGH MARYADIT, RAIPUR	
17	ITA 368/RPR/2025	2017-18	[A] CHHATTISGARH RAJYA LAGHU VANOPAJ VYAPAR AMD VIKAS SAHKARI SANGH MARYADIT, RAIPUR	
18	ITA 369/RPR/2025	2018-19	[A] CHHATTISGARH RAJYA LAGHU VANOPAJ VYAPAR AMD VIKAS SAHKARI SANGH MARYADIT, RAIPUR	
19	ITA 655/RPR/2025	2022-23	[A] KIRAN AGRAWAL, RAIPUR	


Assistant Registrar

07-Nov-2025



INCOME TAX APPELLATE TRIBUNAL, RAIPUR

CAUSE LIST OF DB BENCH FOR 11-NOVEMBER-2025 (TUESDAY)

**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 43/RPR/2022	2016-17	[A] GOLDBRICKS INFRASTRUCTURE PVT. LTD.	
2	ITA 153/RPR/2023	2013-14	[A] CHHATTISGARH STATE POWER TRANSMISSION COMPANY LTD.	
3	ITA 154/RPR/2023	2013-14	[A] CHHATTISGARH STATE POWER TRANSMISSION COMPANY LTD.	
4	ITA 543/RPR/2024	2016-17	[D] RAJENDRA KUMAR AGRAWAL (DEFECTIVE)	
5	ITA 24/RPR/2025	2015-16	[A] AMAR SINGH RATHORE SHIKSHAN SAMITI, RAIPUR (DEFECTS COMPLIED)	
6	ITA 100/RPR/2025	2014-15	[A] M/S DREAM GROUP, RAIPUR	
7	ITA 105/RPR/2025	2015-16	[D] HOTEL BABYLON CONTINENTAL PVT. LTD. (DEFECTIVE)	
8	CO 11/RPR/2025	2015-16	[A] HOTEL BABYLON CONTINENTAL PVT. LTD. (DEFECT COMPLIED)	
9	ITA 106/RPR/2025	2016-17	[D] HOTEL BABYLON CONTINENTAL PVT. LTD. (DEFECTIVE)	
10	CO 12/RPR/2025	2016-17	[A] HOTEL BABYLON CONTINENTAL PVT. LTD. (DEFECT COMPLIED)	
11	ITA 107/RPR/2025	2017-18	[D] HOTEL BABYLON CONTINENTAL PVT. LTD. (DEFECTIVE)	
12	CO 13/RPR/2025	2017-18	[A] HOTEL BABYLON CONTINENTAL PVT. LTD. (DEFECT COMPLIED)	
13	ITA 119/RPR/2025	2016-17	[A] KAMLESH KUKREJA, RAIPUR (DEFECT COMPLIED)	
14	ITA 131/RPR/2025	2018-19	[A] NAVEEN BEEJ UTPADAK SAHKARI SAMITI MARYADIT, RAIPUR	
15	ITA 147/RPR/2025	2020-21	[A] TULIKA KEDIA, NEW DELHI	
16	ITA 241/RPR/2025	2021-22	[A] GHANSHYAM LAL, BILASPUR	
17	ITA 260/RPR/2025	2015-16	[D] KANHA GRAIN PROCESS (DEFECTIVE)	
18	ITA 317/RPR/2025	2015-16	[A] DAMANJEET SINGH OBEROI, RAIPUR	
19	ITA 318/RPR/2025	2016-17	[A] DAMANJEET SINGH OBEROI, RAIPUR	
20	ITA 319/RPR/2025	2016-17	[A] DAMANJEET SINGH OBEROI, RAIPUR	
21	ITA 409/RPR/2025	2016-17	[D] DAMANJEET SINGH OBEROI	
22	ITA 461/RPR/2025	2017-18	[A] TRUPTI SHUKLA, RAJNANDGAON (DEFECT COMPLIED)	
23	ITA 480/RPR/2025	2016-17	[A] V Y INSTITUTE OF MEDICAL SCIENCE PRIVATE LIMITED, RAIPUR (DEFECT COMPLIED)	
24	ITA 491/RPR/2025	2013-14	[A] MANOJ SHARMA, LEGAL HEIR OF LATE SHRI KAILASHCHAND SHARMA	
25	ITA 523/RPR/2025	2017-18	[D] AKASH ISPAT PVT LTD	
26	ITA 557/RPR/2025	2014-15	[D] MAHAMAYA STEEL INDUSTRIES LIMITED	
27	ITA 559/RPR/2025	2014-15	[A] DAYALAL MEGHJI & CO. EMPLOYEES GROUP, RAIPUR	



Assistant Registrar
07-Nov-2025



INCOME TAX APPELLATE TRIBUNAL, RAIPUR

CAUSE LIST OF DB BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)
BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 133/RPR/2025	2013-14	[A] ANAND KUMAR BANSAL (DEFECTIVE)	
2	ITA 401/RPR/2025	2015-16	[A] SUDHIR KUMAR SINGHAL	
3	ITA 455/RPR/2025	2022-23	[D] RAJESH KUMAR SINGH	
4	ITA 486/RPR/2025	2015-16	[A] ASHAP KUMAR SHANTIEL BARA, RAIGARH	
5	ITA 487/RPR/2025	2015-16	[A] ASHAP KUMAR SHANTIEL BARA, RAIGARH	
6	ITA 502/RPR/2025	2011-12	[A] VINOD KUMAR AGRAWAL, RAIPUR	
7	ITA 512/RPR/2025	2011-12	[D] VINOD KUMAR AGRAWAL (DEFECT COMPLIED)	
8	CO 20/RPR/2025	2011-12	[A] VINOD KUMAR AGRAWAL, RAIPUR	
9	ITA 536/RPR/2025	2014-15	[A] AADITYA CONSTRUCTION	
10	ITA 538/RPR/2025	2018-19	[A] BANSI AGARWAL, BHILAI	
11	ITA 539/RPR/2025	2014-15	[A] BAJRANG AGROTECH I PRIVATE LIMITED, DURG	
12	ITA 553/RPR/2025	2023-2024	[A] PRABAL AADHAR SEVA SANSTHA (DEFECTIVE)	
13	ITA 586/RPR/2025	2017-2018	[A] SUNIL MADHYANI	
14	ITA 588/RPR/2025	2014-15	[A] ARVIND KUMAR AGRAWAL HUF	
15	ITA 589/RPR/2025	2014-15	[A] SHRIKANT SOMAWAR, RAIGARH	
16	ITA 554/RPR/2025	2017-18	[D] AASHIRWAAD BUILDCON (DEFECTIVE)	
17	ITA 590/RPR/2025	2017-18	[D] AASHIRWAAD BUILDCON (DEFECTIVE)	



For Assistant Registrar
 07-Nov-2025



INCOME TAX APPELLATE TRIBUNAL, RAIPUR

CAUSE LIST OF DB BENCH FOR 13-NOVEMBER-2025 (THURSDAY)

**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 486/RPR/2024	2017-18	[A] BURGESS ENGLISH SENIOR SECONDARY SCHOOL	
2	ITA 333/RPR/2025	2011-12	[A] CHHATTISGARH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD., RAIPUR (DEFECT REPLIED)	
3	ITA 334/RPR/2025	2012-13	[A] CHHATTISGARH STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD., RAIPUR (DEFECTIVE)	
4	ITA 335/RPR/2025	2013-14	[A] CHHATTISGARH STATE INDUSTRIAL DEVELOPMENT CORPORATION, LTD., RAIPUR (DEFECTIVE)	
5	ITA 353/RPR/2025	2011-12	[D] CHHATTISGARH STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	
6	ITA 354/RPR/2025	2012-13	[D] CHHATTISGARH STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	
7	ITA 355/RPR/2025	2013-14	[D] CHHATTISGARH STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	
8	ITA 356/RPR/2025	2014-15	[D] CHHATTISGARH STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	
9	CO 17/RPR/2025	2014-15	[A] CHHATTISGARH STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	
10	ITA 357/RPR/2025	2017-18	[D] CHHATTISGARH STATE INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	



For Assistant Registrar
jm 07-Nov-2025



INCOME TAX APPELLATE TRIBUNAL, RAIPUR

**CAUSE LIST OF
THIRD MEMBER MATTERS
FOR 13-NOVEMBER-2025 (THURSDAY).**

BEFORE SHRI RAMA KANTA PANDA, VICE PRESIDENT

THIRD MEMBER MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	MA	107	RPR	2023	2013-14	[D] RAVI SHERWANI	DB	



 For Assistant Registrar
07-Nov-2025



INCOME TAX APPELLATE TRIBUNAL, RAIPUR**CAUSE LIST OF DB BENCH FOR 14-NOVEMBER-2025 (FRIDAY)****BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 644/RPR/2025	2017-18	[A] SATISH DANI, RAIPUR	
2	ITA 645/RPR/2025	2018-19	[D] MOHAMMED RAFIQUE MEMON	
3	ITA 646/RPR/2025	2019-20	[D] BALDEV PRASAD PATEL	
4	ITA 647/RPR/2025	2014-15	[D] REKHA KUKREJA	
5	ITA 648/RPR/2025	2018-19	[A] MOHAMMED RAFIQUE MEMON, JHANJGIR-CHAMPA (DEFECTIVE)	
6	ITA 649/RPR/2025	2011-12	[A] CHHATTISGARH HOUSING BOARD (DEFECTIVE)	
7	ITA 650/RPR/2025	2012-13	[A] CHHATTISGARH HOUSING BOARD (DEFECTIVE)	
8	ITA 651/RPR/2025	2013-14	[A] CHHATTISGARH HOUSING BOARD (DEFECTIVE)	
9	ITA 652/RPR/2025	2016-17	[A] CHHATTISGARH HOUSING BOARD (DEFECTIVE)	
10	ITA 653/RPR/2025	2017-18	[A] CHHATTISGARH HOUSING BOARD (DEFECTIVE)	
11	ITA 654/RPR/2025	2018-19	[A] VEER PROJECTS	


For Assistant Registrar
07-Nov-2025